Construction of airstrips/aerodromes

2. SHRI MANGALA KISAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of airstrips/aerodromes proposed to be constructed during the next three years in the country;

(b) the number amongst those proposed for Orissa;

(c) whether there is a proposal for construction of aerodrome in Jharsuguda in Orissa; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Setting up of new airports/upgradation of airports is a continuous process depending upon the traffic potential, demands from airline operators, commercial viability etc. AAI from time to time, takes initiative in this regard, keeping in view the above factors, either with its own resources or with the participation of the concerned State Governments through signing of Memorandum of Understanding (MoU) with them. Some private parties are also being allowed to construct airports/airstrips in the country after the approval of Government of India. In this connection, new Greenfield Airports at Pakyong in Sikkim, Shimoga, Gulbarga, Bijapur and Hassan in Karnataka are scheduled to come up in the next two years. Establishment of airports at Navi Mumbai and Sindhudurg in Maharashtra, Mopa in Goa, Kannur in Kerala, Durgapur in West Bengal, Viratnagar (Jaipur) in Rajasthan and Gwalior in Madhya Pradesh (for Cargo airport) have been accorded 'in-principle' approval. Further, proposals for establishment of new airport at Chakan, Shirdi and Solapur in Maharashtra, Kushinagar, Greater Noida in Uttar Pradesh, Ludhiana in Punjab, Karaikal in Puducherry, Cheitu in Nagaland have been received. A proposal for setting up of a Cargo airport at Jhajjar in Haryana has also been received.

(b) At present, Airports Authority of India (AAI) has no proposal for construction of airstrips/aerodromes in Orissa.

(c) and (d) A feasibility study has been carried out for Jharsuguda airport. In accordance with the Feasibility Report, AAI has a plan for development of Jharsuguda airport initially for ATR type of aircraft operations subject to signing of a Memorandum of Understanding (MoU) between AAI and the State Government of Orissa and handing over of required land to AAI by the State Government of Orissa.

Demand for regularisation by Centaur Hotel employees

3. PROF. SAIF-UD-DIN SOZ: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether his Ministry has received a dozen or more representations from the employees of Centaur Hotel, Srinagar for regularisation of their services; and

(b) what action his Ministry has taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes, Sir. The employees of Centaur Lake View Hotel, Srinagar had requested for regularisation against vacancies arising due to employees opting for Voluntary Retirement Scheme. However, their request could not be acceded to as the vacancies stood abolished after adoption of Voluntary Retirement Scheme and were thus not available for fresh recruitment.

Reservation policy of NACIL

4. SHRI AMBETH RAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the grade and scale of pay upto which benefits of reservation has been given to employees of SC/ST categories in National Aviation Company of India Ltd. (NACIL)(I) and NACIL(A); and

(b) what is the basis of implementation of the reservation policy being observed in NACIL(I) and NACIL(A) currently?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) In NACIL, reservation orders are applicable to all categories of direct recruitment posts. Reservations in promotions are applicable upto the lowest rung of Group 'A' posts. However, reservation in promotions within Group 'A' is not applicable to posts equivalent to Deputy Manager and above upto Director level in NACIL(A) and posts equivalent to Chief Technician and above upto Executive Director level in NACIL(I).

(b) In NACIL, the Reservation Policy has been implemented in compliance of Presidential Directive issued in 1991 as also various instructions/guidelines issued by the Government from time to time in this regard.

International flight at Trichy Airport

5. SHRIMATI VASANTHI STANLEY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of international flights handled at Trichy Airport during the calendar year, 2009;

(b) the total number of international passengers who arrived and departed at Trichy Airport during the calendar year, 2009;

(c) whether any proposal is pending with his Ministry to upgrade Trichy Airport as an International Airport; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) 2851 (5703 movements).

(b) Total number of international passengers arrived was 263398 and total number of passengers departed was 227668.